

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 14 of 2012

Dated : 11th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble V.J.Talwar, Technical Member

North Delhi Power Ltd.

.... Appellant (s)

Versus

Delhi Electricity Regulatory Commission

...Respondent (s)

Counsel for the Appellant(s): Mr. S Ganesh, Sr. Advocate
Mr. Sakya Singha Chaudhuri
Mr. Anand K. Shrivastava

Counsel for Respondent (s): Mr. Pradeep Misra, Advocate
Mr. Daleep Kr. Dhyani (for R-1)
Mr. Sanjay Sen, Sr. Adv. Amicus Curiae

ORDER

We have heard Mr. S. Ganesh, Learned Senior Counsel for the Appellant.

Post the matter for further hearing on **02.05.2013 at 2.30 p.m.**

(V.J.Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/pg